

Annexure-3

Name of the corporate debtor: M/s Sudalagunta Sugars Limited: Date of commencement of CIRP: 10/04/2023: List of creditors as on: 24/04/2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditors	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks If any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guarantee	Whether related party?	% Voting share in CoC					
1	State Bank of India	24/04/2023	66,93,26,777/-	66,93,26,777/-	Form-C	66,93,26,777/-	NA	No	29.45%	NA	NA	Nil	Nil	Claim amount Provisionally admitted in the absence of Books of Accounts of the Corporate Debtor.
2	Union Bank of India	24/04/2023	48,51,91,197.05/-	48,51,91,197.05/-	Form-C	48,51,91,197.05/-	NA	No	21.35%	NA	NA	Nil	Nil	Claim amount Provisionally admitted in the absence of Books of Accounts of the Corporate Debtor.

														Debtor.
3	DBS Bank India Limited	24/04/2023	18,49,93,248.71/-	18,49,93,248.71/-	Form-C	18,49,93,248.71/-	NA	No	8.14%	NA	NA	Nil	Nil	Claim amount Provisionally admitted in the absence of Books of Accounts of the Corporate Debtor.
4	Indian Bank	24/04/2023	93,32,86,889.27/-	93,32,86,889.27/-	Form-C	93,32,86,889.27/-	NA	No	41.06%	NA	NA	Nil	Nil	Claim amount Provisionally admitted in the absence of Books of Accounts of the Corporate Debtor.